

(11)

CA No 1553/05

12-5-08

Honble Mr Justice Khanna KC
List served, now appears for the
applicant. Sri R. K. Pandey holding
brief of Sri P. M. Rai is present for the
surrenderers.

Today the application for condonation
of ~~day~~ delay in filing the O.A. was
taken into consideration, now has turned up
from the side of the applicant to
press this application for condonation
of delay. So that application is
rejected in default and consequently
the O.A. is also dismissed as
time barred.

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OR
regiment
prepared on 21/5/08
Cm